- Planned installation of Radiological Detection Equipments (RDEs) at entry/exit of airports, sea-ports, inland container depots and other land ports.
- ii. Further efforts are being made to bring legacy sources (which may have been in existence from periods when regulatory controls were still in the evolving stage) under regulatory control by scanning old records.
- iii. Further efforts are being made to bring legacy sources (which may have been in existence from periods when regulatory controls were still in the evolving stage) under regulatory control by scanning old records.
- iii. The inventory of sources based on inputs from various Government departments/agencies, source suppliers, response to advertisement issued in newspapers, etc. is being updated.
- iv. The number of awareness programmes pertaining to radiation safety in various areas in the country has been increased. Members of scrap association have been sensitized to monitor scrap for radiation. On May 6, 2010 AERB organized an awareness programme for scrap dealers and workers of Mayapuri scrap market. In this program, more than 150 participants were familiarized with the use of radiation monitors.
- v. The requirement of pre-shipment inspection certificate for consignments imported to India declaring that they do not contain any type of hazardous, toxic waste, radioactive contaminated waste/scrap has been notified.
- Enhanced regulatory control by increasing frequency of inspection and establishment of Regional Centres of AERB.

## Racket of unauthorized international calls

1955. SHRI V. HANUMANTHA RAO:

SHRI JAI PRAKASH NARYAN SINGH:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether a racket of unauthorized international calls from BSNL exchanges at Roorkee in Uttarakhand has been unearthed recently;
- (b) if so, the details thereof, year-wise from 2000 to 2005 of grey market operations involving BSNL exchanges/employees;

- (c) the quantum of loss to the exchequer due to this grey market operations from BSNL exchanges from 2000 to 2005, year-wise;
- (d) the details of the mechanism available with BSNL to detect such activities of grey market operators; and
  - (e) the action taken by BSNL to curb the activities of grey market operators?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) A racket of unauthorized international calls from BSNL exchange at Roorkee in Uttarakhand has been unearthed in June, 2009. A BSNL official illegally activated unmetered ISD facility to ISD barred land line numbers of Ram Nagar Telephone Exchange Roorkee by tampering the computer of the said exchange and thereby enabled the private persons to make unmetered ISD calls. After getting *prima-facie* involvement of BSNL official, the case was handed over to CBI and CBI investigated the case and prosecution sanction in respect of BSNL official for prosecution in Court of Law has been given by BSNL. The official is under suspension.

(b) and (c) Details of Number of Cases and Notional loss due to all grey market operations from 2000-2005 is as below, which also includes losses due to misuse of BSNL telecom resources:-

Year	No. of Cases	Notional loss
		(in Rs. Crores)
2000	26	154.75
2001	55	126.63
2002	52	19.08
2003	25	17.56
2004	46	30.93
2005	195	201.81

(d) and (e) BSNL has set up the following mechanisms and taken steps to detect and curb the grey market operations:-

Inspection of premises of bulk users, call centres, etc. is done at regular intervals for verification of bonafides use of such facility

- Inspection of Leased Circuits and Internet leased lines for their bonafides use and to detect
  any misuse on regular intervals.
- Special verification of bonafides where 10 or more connections (bulk connections) for a single
  user as well as for a single location are provided.
- Four digit toll free number 1963 is opened to receive complaints on illegal grey market.
- Caller Line Identification Restriction (CLIR) is not being provided in case of bulk connections,
   call centres and tele-marketing services.
- Both way connectivity of ISP's node is not permitted.
- Inter-network call forwarding and call conferencing facility is not permitted at POI (Point of Interconnection).
- CDR (Call Detail Record) Analysis of numbers with unusually high call patterns. Password management procedures, system backup are followed.

## Upgradation of Post Offices

1956. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government proposes to modernize and upgrade all the post offices across the country;
  - (b) if so, the details thereof;
- (c) the total investment made in the project and whether special priority is being given to post offices in rural areas; and
  - (d) if so, by when the modernization/upgradation is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) Yes, Sir.